## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 325/(MAH)/2017

CORAM:

S. No.

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2017

NAME OF THE PARTIES: Arysta Life Science India Ltd.

SECTION OF THE COMPANIES ACT: 441 of the Companies Act 2013.

NAME

DESIGNATION

**SIGNATURE** 

Euroy Panday Adv (Mehta & mehta) Bandey

**ORDER** CP No.325/441/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 21.12.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR** Member (Judicial)